THE POWER OF CONVENIENCE

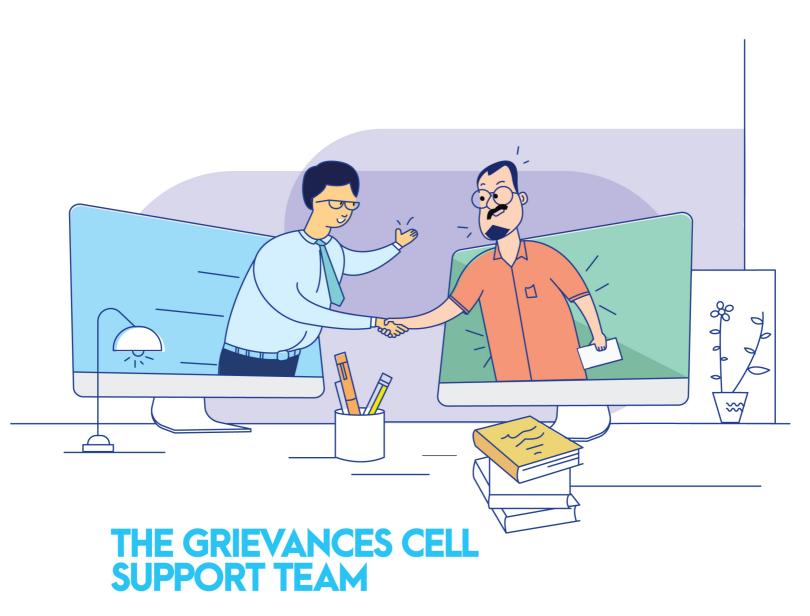




NEW e-FILING PORTAL

THE GRIEVANCES CELL

A single window to raise all your grievances through the e-Filing portal. This window enables taxpayers to address any concern that arises during the filing process or after.



- Assessing Officer (ITO/ACIT) or Supervisory Hierarchy
- Centralized Processing Center for TDS returns (CPC-TDS)
- Centralized Processing Center for Processing Status (CPC-ITR)
- d e-Filing Website Team
- e NSDL
- f Directorate of Systems
- 9 UTIITSL

YOU CAN RAISE GRIEVANCES THROUGH HOMEPAGE-> FOOTER-> GRIEVANCES

OR POST LOGIN THROUGH GRIEVANCES -> SUBMIT GRIEVANCES

e-PROCEEDING

GET ONLINE AND GET ON WITH LIFE.

e-Proceeding is an electronic platform for conducting proceedings in an end-to-end manner.

All the notices/intimations/letters from the department are made available under **e**-Proceedings, where the assessee would be able to view and submit the response, along with attachments, by uploading the same on the **e**-Filing portal. This will not only reduce compliance burden on the assessees substantially, but also enable safe storage and tracking of all e-submissions made by the assessee, and make the entire process paperless.

